

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.01.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 296/2021	Bank of Baroda V BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Pankaj Vivek	T.K. Bhaskar Caveator for R1

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 325/2021 & IA No. 675/2021	International Asset Reconstruction Company P Ltd V Viceroy Hotels Ltd & 2 Ors	Avinash Krishnan Ravi V Aneesh	Ravi Rajagopalan R1 R2 Process fee not filed Vashi & Vashi R3
3.	TA No. 133/2021 (Comp App (AT)(Ins) No.25/2020)	Nirej V. Paul & Anr V The Canning Industries Cochin Ltd & 16 Ors	Jayesh Gaurav Krishna Kumar	Mr. Sri Kanth Mohan PCS for R1 Company

S. No.	Case No.	Name of the parties	Counsel for Appellants/Applicant	Counsel for Respondents
4.	For Stay IA No. 681/2021 & For Urgent Hearing IA No. 682/2021 (Comp App (AT)(CH)(Ins) No. 52/2021)	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
7.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Akhildandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
8.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
9.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

10.	TA No. 34/2021 (Comp App (AT)) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
11.	TA No. 35/2021 (Comp App (AT)) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
12.	TA No. 36/2021 (Comp App (AT)) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
13.	TA No. 37/2021 (Comp App (AT)) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
14.	TA No. 50/2021 (Comp App (AT)) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4
15.	Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal Structure Mills P Limited V Rajesh Chillale	Ashwin Shanbag Sella Visalakshi	V.V.S.N. Raju
16.	Comp App (AT)(CH)(Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
17.	TA No.19/2021 (Comp App (AT)) No.124/2020)	Meenachi Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9

AT 03.30 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No.211/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	S. Sathiyarayanan R1 Abishek Swaroop R2
2.	Comp. App (AT)(CH)(Ins) No.212/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	S. Sathiyarayanan R1 Abishek Swaroop R2

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others With	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
4.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2
5.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2

6.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2
7.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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